## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

TEICATION NUMBER

: TCP/92/(IB)/2017

NAME OF THE PETITIONER(S)

: XIAN UPRISING TRADING CO.LTD

NAME OF THE RESPONDENT(S)

: RAYALASEEMA COMMODITIES LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. B-R. Shankaralingon

Pelitian broad

Chartaralingan

## **ORDER**

Counsel for petitioner present and filed affidavit showing proof sending notice to the respondent by way of newspaper publication as per the order of this Bench dated 2.6.2017. No representation on behalf of the respondents. Counsel for petitioner has filed the affidavit and bank statement as per Sec.9(3)(b) & (c) of I&B Code, 2016. Put up on 19.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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